

Date: 08.02.2022

To
The Registrar,
National Company Law Tribunal,
Mumbai Bench
NO-1, 6th Floor, Building 1,
Mahatma Gandhi Road, Fort,
Mumbai, MH 400001

**Subject: Submission of Report constituting Committee of Creditors along with
the List of Creditors in the matter of CIRP initiated against Mitesh Trading
Private Limited vide order no. C.P. (I.B) No. 3231/MB-IV/2019 dated
19/01/2022.**

Dear Sir,

With reference to the captioned subject I am to submit the Report of constitution of
CoC and also a List of Creditors as prescribed under the provisions of the IBC'16

Hope you will find it in order; kindly take the documents on record.

Thanking you,

Yours faithfully,

(Rajesh Lohia)

IBBI/IPA-002/IP-N00049/2016-17/10093

Interim Resolution Professional

CD: Mitesh Trading Private Limited

414, Manas Bhawan Ext.,

11 RNT Marg, Indore, MP-452001

Rajesh Lohia

Insolvency Professional

IBBI/IPA-002/IP-N00049/2016-17/10093

414, Manas Bhawan Extn.

11, RNT Marg, Indore

(M) 9826063895

Encl: As above (in duplicate)

REPORT
Constituting Committee of Creditors (CoC)
Before the Hon'ble National Company Law Tribunal
Mumbai Bench
Case No. C.P. (LB) No. 3231/MB-IV/2019
In the Matter of: M/s Mitesh Trading Private Limited

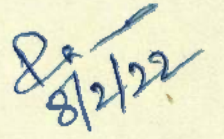
(Corporate Debtor)

List of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations by Mr. Rajesh Lohia under the Insolvency and Bankruptcy Code 2016.

The application for Corporate Insolvency Resolution Process filed by National Steel and Agro Industries Limited under Section 9 of the Insolvency and Bankruptcy Code of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by the Hon'ble National Company Law Tribunal, Mumbai Bench vide Order No C.P. (LB) No. 3231/MB-IV/2019 dated 19/02/2022 wherein Rajesh Lohia, the undersigned was appointed as Interim Resolution Professional who was directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.

In compliancy with Regulation 17(1) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016 a report certifying the constitution of Committee of Creditors is enclosed at Annexure-A in duplicate.

In the matter of
CD: Mitesh Trading Private
Limited


8/2/22

(Rajesh Lohia)
IBBI/IPA-002/IP-N00049/2016-
17/10093
Interim Resolution Professional

Place: Indore
Date: 08/02/2022

**REPORT CERTIFYING THE CONSTITUTION OF COMMITTEE OF
CREDITIORS**

1. The application for Corporate Insolvency Resolution Process filed by National Steel and Agro Industries Limited (Optional Creditor) under Section 9 of the Insolvency and Bankruptcy Code of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016 was admitted by the Hon'ble NCLT Mumbai Bench vide Order No C.P. (I.B) No. 3231/MB-IV/2019 dated 19/02/2022 wherein Rajesh Lohia, the undersigned was appointed as an Interim Resolution Professional who was directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
2. The Registered Office of the Mitesh Trading Private Limited is situated at 230/14, Ankur Chs Ltd, Sector 02 RSC-3 Charkop NR Dada Gondy Mumbai MH 400067.
3. In compliance with Section 13, Section 15 and other applicable sections of the Code read with Regulation 6 of Insolvency and Bankruptcy Board of India, (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (here in after called 'Regulations'), a public announcement:
 - a. Intimating the commencement of Corporate Insolvency Resolution Process against Mitesh Trading Private Limited; and
 - b. Calling the creditors to submit the proof of claims was inserted on 23/01/2022 in Indian Express (English Newspaper) and in Loksatta (Marathi Newspaper).
4. The last date of submission of claims was 05/02/2022.
5. The public notice sought proof of claims from financial creditors in form C as stipulated in Regulation 8. Till the last date of claim (i.e.,05/02/2022) the undersigned Interim Resolution Professional has received claims from the following financial creditor:

SN	Name of Creditors/ Type of Creditors	Amount claimed by the Creditors (in Rs.)	Amount admitted (in Rs.)	Percentage of voting rights at CoC meeting
1	Sagar Deposits And Advances Limited/ Financial Creditor (FC)	50,64,236/-	50,64,236/-	100%
	Total	50,64,236/-	50,64,236/-	100%



6. The public notice sought proof of claims from operational creditors in form B as stipulated in Regulation 7. Till the last date of claim (i.e., 05/02/2022) the undersigned Interim Resolution Professional has received claims from the following operational creditor:

SI No.	Name of Creditors/ Type of Creditors	Amount claimed by the Creditors (in Rs.)	Amount admitted (in Rs.)
1.	Rite Bite Trading Private Limited/ Operational Creditor (OC)	4,83,99,100/-	4,83,99,100/-
2.	National Steel and Agro Industries Limited/Operational Creditor (OC)	70,77,44,406/-	41,14,41,054/-
Total		75,61,43,506/-	45,98,40,154/-

7. The public notice sought proof of claim from operational creditors in Form D, Form E & Form F as stipulated in Regulation 9 & 9A. Till the last date of claim (i.e. 05/02/2022) the undersigned Interim Resolution Professional has received claims from the following workman/employee/authorized representative of workmen and employees/ claim by creditors (other than financial creditors and operational creditors):

SI No.	Name of the Creditor	Amount of claim (in Rs.)
NIL	NIL	NIL

8. The list of creditors is being filed with Hon'ble National Company Law Tribunal Mumbai Bench in compliance with Regulation 13(2) (d).
9. In compliance with Section 21(1) of the Code the undersigned being an Interim Resolution Professional certifies the constitution of the Committee of Creditors consisting of the sole financial creditor as follows:
- i. Sagar Deposits And Advances Limited/ Financial Creditor (FC)

In the matter of
CD: Mitesh Trading Private
Limited

Rajesh Lohia
8/2/22

(Rajesh Lohia)
IBBI/IPA-002/IP-N00049/2016-
17/10093
Interim Resolution Professional

Place: Indore
Date: 08/02/2022

LIST OF CREDITORS

Before the Hon'ble National Company Law Tribunal
Mumbai Bench

Case No. C.P. (I.B) No. 3231/MB-IV/2019

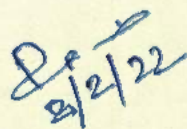
In the Matter of: M/s Mitesh Trading Private Limited

(Corporate Debtor)

List of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate) Regulations by the IRP (Rajesh Lohia) under the Insolvency and Bankruptcy Code, 2016.

1. The application for Corporate Insolvency Resolution Process filed by National Steel and Agro Industries Limited, Operational Creditor under Section 9 of the Insolvency and Bankruptcy Code of Insolvency and Bankruptcy (Application to Adjudication Authority) Rules, 2016 was admitted by the NCLT, Mumbai Bench vide Order C.P. (I.B) No. 3231/MB-IV/2019 dated 19/01/2022 wherein Rajesh Lohia, the undersigned was appointed as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
2. In Compliance with Regulation 13(2) (d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016 a list of creditors along with amount claimed, claims admitted, security interest in respect of claims is enclosed at Annexure-A in triplicate.

In the matter of
CD: Mitesh Trading Private
Limited


21/2/22

(Rajesh Lohia)

IBBI/IPA-002/IP-N00049/2016-

17/10093

Interim Resolution Professional

Place: Indore
Date: 08/02/2022

Mitesh Trading Private Limited
List of creditors
As on 08/02/2022

S. No.	Name of Creditors/ Type of Creditors	Address	Amount claimed by the Creditors (in Rs.)	Amount admitted (in Rs.)	Security Interest in respect of such claim
1.	Sagar Deposits And Advances Limited (Financial Creditor)	E-66 Bhagat Singh Marg, C-Scheme Jaipur Jaipur RJ 302001	50,64,236/-	50,64,236/-	Yes/ Secured
2.	Rite Bite Trading Private Limited (Operational Creditor)	Plot no. 11 situated at Mothi Umari near Dawale College, shrihari Nagar Akola MH-444005	4,83,99,100/-	4,83,99,100/-	No/Unsecured
3.	National Steel and Agro Industries Limited (Operational Creditor)	Address: Village-Sejwaya, Mhow neemuch Road District Dhar-Ghatabillod (MP)-454773 Registered Off.: 621, Tulsiani Chambers, Nariman Point, Mumbai (MH)-400021	70,77,44,406/-	41,14,41,054/-	No/Unsecured
	Total		76,12,07,742/-	46,49,04,390/-	

In the matter of
CD: Mitesh Trading Private Limited

Rajesh Lohia
8/2/22

(Rajesh Lohia)

IBBI/IPA-002/IP-N00049/2016-

17/10093

Interim Resolution Professional

Place: Indore
Date: 08/02/2022